

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO. 5076
TO BE ANSWERED ON THE 27TH MARCH, 2018

OUTBREAKS OF AVIAN INFLUENZA

5076. SHRI V. ELUMALAI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether it is true that India had declared itself free from Avian Influenza from June 6, 2017 and notified the same to the World Organizations for Animal Health;
- (b) if so, the details thereof;
- (c) whether it is also true that all the outbreaks of avian influenza were notified to the world body and the control and containment operations were carried out as per the action plan on preparedness control and containment ;
- (d) whether surveillance was carried out throughout the country and around the areas of the outbreaks since completion of the operations; and
- (e) whether surveillance in the States has shown no evidence of presence of avian influenza virus and, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRIMATI KRISHNA RAJ)**

(a) to (e). India had reported outbreaks of Highly Pathogenic Avian influenza at various epicenters in Delhi, Gwalior, (Madhya Pradesh), Rajpura (Punjab), Hissar (Haryana), Bellary (Karnataka), Allappuzha and Kottayam (Kerala), Ahmedabad (Gujarat), Daman (Daman) and Khordha and Angul (Odisha) during October, 2016 to February, 2017. All the outbreaks of Avian Influenza (HPAI) mentioned above were notified to World Organization for Animal Health (OIE). The control and containment operations were carried out as per the Action Plan on Preparedness, Control and Containment of Avian Influenza. Post Operation Surveillance Plan (POSP) for a period of three months was carried out at all the epicenters for surveillance of disease in the surveillance zone. The Surveillance was also carried out throughout the country and around the areas of the outbreaks since completion of the disinfection. India had, accordingly declared itself free from Avian Influenza (H5N8 and H5N1) from 6th June, 2017, as per World Organization for Animal Health (OIE) guidelines and the same was notified to the World Organization for Animal Health (OIE). As per the information received from the State Animal Husbandry Departments based on the surveillance carried out in the states, no evidence of presence of Avian Influenza Virus (H5 and H7) was reported and subsequently, the country was declared free from Avian Influenza with effect from 6th June, 2017. However, presently two new outbreaks have been reported in Karnataka on 02.01.2018 and in Odisha on 27.02.2018.
